

ITEM NO.23

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA ETC.

Respondent(s)

Date : 16-03-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR

For Respondent(s)

Mr. Gourave Kumar Agarwal, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent no.1 is duly represented.

Records of the case have already been received from the concerned Courts.

Issue reminder to the concerned Hon'ble High Court to send the Certificate of Service in respect of respondent no.2.

List again on 02.05.2023.

PAVANESH D.
Registrar

pm